

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 130 OF 2000

STATE OF PUNJAB

Appellant (s)

VERSUS

HAKAM SINGH

Respondent(s)

(With office report )

Date: 26/07/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s) Mr. Ranbir Yadav, Adv.

Mr. Pawan Yadav, Adv.

Mr. Bimal Roy Jad,Adv.

For Respondent(s) Mr. H.S. Phoolka, Sr. Adv.

Mr. Kuldip Singh, Adv.

Mr. Siddhartha Shankar Ray, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Ranbir Yadav, learned counsel started his submissions at 2.55 p.m.

and had not concluded when the Court rose for the day.

The appeal remained part-heard.

[ Charanjeet Kaur ]

Court Master

[ Prem Prakash ]

Court Master

